

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO. 805
(TO BE ANSWERED ON 05.02.2021)**

NATIONAL BROADCASTING POLICY.

**805. SHRIMATI SUPRIYA SULE :
SHRI SUNIL DATTATRAY TATKARE:
SHRI KULDEEP RAI SHARMA:
ADV. ADOOR PRAKASH:
DR. DNV SENTHILKUMAR S.:
DR. AMOL RAMSING KOLHE:
DR. SUBHASH RAMRAO BHAMRE:**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has formulated a Draft National Broadcasting Policy, if so, the details along with the aims and objectives thereof;
- (b) whether the Government has consulted various stake holders in this regard and if so, the details thereof and the response of the various stake holders thereto;
- (c) the time by which the policy is likely to come into force;
- (d) whether broadcasting Industry has requested Government to grant infrastructure status and if so, the details thereof and response of the Government thereon; and
- (e) the steps taken by the Government to help media and entertainment sector to contribute significantly to India's stated mission to becoming a five trillion dollar economy?

ANSWER

**THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE;
MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH
JAVADEKAR)**

(a) No, sir.

(b) However, Government has initiated a consultation process with stakeholders like industry, academia and expert bodies in order to create an enabling environment for ensuring transparency, non-discrimination, consumer protection and orderly growth of the Broadcasting sector. The feedback received includes, inter alia, recommendations to achieve universal reach of broadcasting, improve choice of content, enable a level playing field for sectoral growth and enhance global outreach of broadcast content from India.

(c) The formulation of a policy like National Broadcasting Policy has multi-dimensional implications and it needs to be firmed up after due process. Therefore, no time frame can be indicated for the finalization of the policy.

(d) A proposal for grant of Infrastructure Status to the Distribution Segment of the Broadcasting Sector, as requested by the industry, was submitted to the nodal Department viz. Department of Economic Affairs, Ministry of Finance. The Department of Economic Affairs, however, did not agree to the proposal for not meeting the specified criteria.

(e) The Ministry of Information and Broadcasting continues to create an enabling environment for sustained growth of media and

entertainment sector, facilitate value based wholesome entertainment and effectively disseminate information on government policies, programmes and achievements. With the continuous review of policies / programmes, steps are being taken to improve the ease of doing business and to strengthen the broadcasting eco-system in India.
